

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.4158/2015**

**New Delhi, this the 15<sup>th</sup> day of October, 2019**

**Hon'ble Mr. Pradeep Kumar, Member (A)  
Hon'ble Mr. Ashish Kalia, Member (J)**

Aman Kumar Gupta  
Inspector  
Aged about 23 years  
S/o Shri Jawahar Lal Gupta  
R/o MO Deshpura, P.O. Kopaganj  
Distt. Mau  
U.P. - 275305. .... Applicant

(By Advocate: None)

VERSUS

1. Union of India  
Through Secretary (Revenue)  
Ministry of Finance, North Block  
New Delhi.
  
2. Central Board of Excise and Customs (CBEC)  
Department of Revenue  
Ministry of Finance  
Govt. of India, 9<sup>th</sup> Floor  
Hudco Vishala Building  
Bhikaji Cama Place, New Delhi -110 066.
  
3. Department of Personnel and Training  
Ministry of Personnel  
Public Grievances and Pensions  
Govt. of India, North Block  
New Delhi.

4. The Dy. Secretary  
Ministry of Finance, Deptt. of Revenue  
CBEC, Hudco Vishala Building  
Bhikaji Cama Place, New Delhi.
5. Staff Selection Commissioner (SSC)  
Through its Chairman  
C.G.O. Complex  
New Delhi. .... Respondents.

(By Advocate: Shri Piyush Gaur)

### **ORDER (ORAL)**

#### **By Hon'ble Mr. Ashish Kalia, Member (J)**

On 15.05.2019 the applicant was given a last chance. None present from the side of the applicant. It is seen that since the past two dates i.e. 14.02.2019 and 15.05.2019 nobody appeared from the side of the applicant. Therefore, it appears that the applicant has lost interest, in pursuing the case. Accordingly, the OA is dismissed for non-prosecution.

**(Ashish Kalia)**  
**Member (J)**

**(Pradeep Kumar)**  
**Member (A)**

